

(c) the time by which these are likely to start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (c) Doordarshan is exploring the possibility of using the digital compression technology as a Pilot Project to increase its channel capacity beyond its existing thirteen channels to sixty channels. No firm date can be indicated for accomplishing this task.

[Translation]

Welfare of Handicapped

*26. SHRI RAJENDRA KUMAR SHARMA:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to bring forward a legislation for the welfare of the handicapped;

(b) if so, the progress made in this regard so far;

(c) whether the Government have asked the State Governments to send their opinion in this regard;

(d) if so, the details thereof; and

(e) the steps proposed to be taken by the Government in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (e): The Ministry of Welfare has drafted a Bill namely, 'The Persons with Disabilities (Security and Rehabilitation) Bil, 1994. With a view to have wider consultations, it has been circulate for comments to all concerned Central Ministries/Departments, all State Government/Union Territory Administrations and large number of NGOs. So far comments have been received only from State Governments of Madhya Pradesh, Haryana, Uttar Pradesh, Goa, Manipur and Tripura. It was found from the comments received that there has not been in-depth examination of the draft Bill. Therefore, all State Governments were requested to examine the proposed Legislation keeping in view the financial implications of the proposed legislation. They were also requested to work out the financial implications for their respective States on annual and five year basis keeping in view the magnitude of the problem in the respective States. They have further been requested to examine as to how far the State Governments would be in a position to meet the financial implications to implement the letter and spirit of the proposed legislation, and to carefully scrutinise such provisions in the Bill which might attract adverse criticism if enacted. The comments already received are being examined and based on the examination of comments to be received in the near future and steps will be taken to introduce the Bill in the Parliament.

[English]

Petroleum Products

*27. SHRI HARIN PATHAK:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) whether the Petroleum Conservation Research

Association has developed various methods by which a large quantity of petroleum products can be saved in the country;

(b) if so, the facts in this regard;

(c) whether the Government propose to adopt such methods;

(d) if so, the steps proposed to be taken by the Government in this regard; and

(e) the total expenditure likely to be incurred on the implementation of these methods?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e) The estimated annual savings as on 31st March, 1994 on account of various activities undertaken by and through the Petroleum Conservation Research Association (PCRA) was about 838,500 tonnes of petroleum products worth Rs. 417 crores. The activities of the PCRA, inter alia, are as follows:—

(i) Creation of mass awareness on the benefits and urgency of conserving petroleum products.

(ii) Identification and promotion of measures to curb wastages of petroleum products and wasteful practices, and improvement in the oil use efficiency of the engines, vehicles, processes, appliances, devices by the adoption of improved house-keeping, operational and maintenance practices, improvisation, retrofitting, revamping and technological upgradation.

(iii) Promotion of inter-fuel substitution.

The approved budget of the PCRA for the year 1994-95 is Rs. 8.35 crores.

[Translation]

Old Age Homes

*28. SHRI PANKAJ CHOWDHARY:

SHRI BRIJ BHUSHAN SHARAN SINGH:

Will the Minister of WELFARE be pleased to state;

(a) The number of old age homes set up so far, State/Union Territory-wise;

(b) the number of such homes proposed to be set up during 1994-95;

(c) the proposed locations of these homes; and

(d) the number of aged persons to whom board and lodging facilities are proposed to be provided in such homes?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (d) Statement I indicating State/UT-wise number of such Old Age Homes is attached.

It is proposed to set up 29 more Old Age Homes during 1994-95. Statement II indicating the proposed locations of these Old Age Homes is attached.

Each Old Age Home is supposed to keep at least 25 aged persons. A total number of about 3,875 aged persons are expected to be provided facilities in these 155 Old Age Homes.

Statement-I

State/UT Wise no. of Old Age homes during 1993-94 run under Scheme of Assistance to Voluntary Organisation for Programme relating to Aged

S. No.	Name of State/UT	No. of Old Age Homes
1.	Andhra Pradesh	33
2.	Assam	1
3.	Bihar	2
4.	Gujarat	1
5.	Haryana	1
6.	Karnataka	4
7.	Madhya Pradesh	2
8.	Maharashtra	3
9.	Manipur	8
10.	Orissa	15
11.	Tamil Nadu	17
12.	Uttar Pradesh	19
13.	Tripura	2
14.	West Bengal	18
		126

Statement-II

Locations of the Old Age Home.

Sl.No.	Name of the Organisation	Location of the Old Age Home (OAH)
ANDHRA PRADESH		
1.	Pragathi Youth Sangam, Bharapet, Guntur-2 Andhra Pradesh	Paricheria, Guntur Distt.
2.	Naveena Adarsya Mahila Mandali, Krishnayapalem, Guntur Distt., Andhra Pradesh.	Mangalagiri, Guntur Distt.
3.	Vdayasri Mahila Samajam, Naidupet, Guntur Distt. (A.P.)	Guntur
4.	Sitaram Bhartiya Charitable Trust, M.R.G. Gardens Laxmipuram, Pedavegi, Distt. Eluru (A.P.)	Eluru
5.	Vani Mahila Mandali, Maruthi Nagar, Ananthapur (A.P.)	Ananthapur
6.	Pragathim H.No. 13-182, M.S. Nagar, Malkajgiri (P.O.) Hyderabad (A.P.)	Malkajgiri
7.	Arya Dayananda Mahila Mandali, Kaluvaya Mandal, Nellore Distt. Andhra Pradesh.	Kaluvaya, Nellore Distt.

Sl.No.	Name of the Organisation	Location of the Old Age Home (OAH)
8.	Peoples Rural Education Devl. Society, H.M.J. Colony, Penukonda Mandal, Ananthapur Distt (A.P.)	Penukonda, Ananthapur Distt.
9.	Sri Subramanyaeswari Mahila Madali, 7th line Srinagar, Guntur (A.P.)	Amaravathi, Guntur Distt.
10.	Kasturibai Gandhi Mahila Mandali, 44-28-5/1, Rly. New Colony, Visakapatnam.	Visakapatnam
11.	Mahalaxmi Mahila Mandali, Deverakonda, Nalgonda, Distt. Andhra Pradesh.	Devarakonda, Nalgonda Distt.
12.	Shri Shakti Mahila Mandali, H.No. 45/292, Satyanarayana Nagar, Kurnool (A.P.)	Kurnool
13.	Prema Samajan. Vijayanagaram Andhra Pradesh.	Vijayanagaram
HARYANA		
14.	Amar Jyoti Shiksha Samiti, Hansi Road, Jind (Haryana)	Jind
KERALA		
15.	International Centre of Study & Development, Shanorila hills, Valakom, Kollam Distt.	Valakom, Kollam Distt.
MAHARASHTRA		
16.	The Kagal Education Society, Kagol Taluka, Distt. Kolhapur, Maharashtra.	Kagol, Kolhapur, Distt.
MANIPUR		
17.	Educated Unemployed Youth Devl. Association, Khongiom Tekcham, Manipur	Thoubal Village, Khonjom Tekcham.
18.	Churacharapur Youth Development Association Upper Kesaka Central Road, Churchandpur, Manipur	Churchandour, Manipur
19.	New Integrated Rural Management Agency, Sengayumpham, Aungohou, Wang Jing, Manipur	Sangaiyumpham
ORISSA		
20.	Bana Bharati, Koraput-764020	Koraput
21.	M.O. Club. A/PO Kantabad, Distt. Puri	Kantabad, Distt. Puri
22.	Juvajyoti Club, At Kumandol P.O. Nairi, Distt. Khurda	Kumandol, Distt. Khurda
TAMIL NADU		
23.	Rural Education Working Society, Infant Jesus Mission Thernimalai, Thiruvannemalai, Tamil Nadu	Avoor, Distt. Thiruvannemalai.

Sl. No.	Name of the Organisation	Location of the Old Age Home (OAH)
UTTAR PRADESH		
24.	Grama Seva Sansthan, Naruaru, P.O. Shapur, Distt., Deoria	Neruaru, Distt. Deoria
25.	Gayatri Devi Shiksha Samita, Pirhi Karchana, Allahabad	Koranu, Allahabad, Distt.
26.	Arya Kanya Vidyalaya Samiti, Al/Teh. Sirdhu Allahabad.	Teh. Sirathu, Distt. Allahabad
27.	Murfi Jot Vikas Sansthan, Moballa Murlijot, P.O. Purani Besti, Distt. Basti (UP)	Mullah Murlijot, Distt. Basti
28.	Dalit Manav Uthan Sansthan, P.O. Allipur Jeeta, Distt. Allahabad.	Bera Haveli
WEST BENGAL		
29.	Malupukur Samaj Unnayan Samiti, Distt. Howarah, West Bengal	Samiti, Distt. Howrah

Meeting on TADA

*30. SHRI BHERU LAL MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Human Rights Commission had recently convened a meeting of Chief Secretaries of the States to have detailed discussion on every aspect of TADA;

(b) if so, the details of the points discussed at the meeting; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) to (c) The National Human Rights Commission as a part of the work on re-view of TADA convened a meeting on 23.8.94 of the representatives of some states and Ministry of Home Affairs to elicit information on the number of cases registered, persons arrested and persons under detention under TADA at the time of Supreme Court judgement in March '94 and as on 30.6.94.

[English]

Uttarakhand

*28. SHRI INDRAJIT GUPTA:
SHRI HARISINGH CHAVDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware of the on-going mass agitation in the Uttar Pradesh hill areas demanding a separate Uttarakhand State;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether there is any proposal to set up the State Reorganisation Commission; and

(d) if so, the time by which it is likely to be set up?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b) Yes, Sir. The agitation for a Separate State of Uttarakhand comprising eight hill districts (Almora, Pithoragarh, Nainital, Uttarkashi, Chamoli, Tehri Garhwal, Pauri Garhwal and Dehra Dun) of the Kumaon and Garhwal Divisions of Uttar Pradesh got intensified after the promulgation of an Ordinance by the State Government providing for 27% reservation for OBCs in Government services and in respect of admission to educational institutions. The Government of India is examining various options with a view to fulfil the aspirations of the people of Uttarakhand. There is, however, no proposal under consideration to reorganise the present set up of States.

(c) No, Sir.

(d) Does not arise.

International Year of Family

*31. SHRI PAWAN KUMAR BANSAL:

Will the Minister of WELFARE be pleased to state:

(a) whether the Government have undertaken to promote positive development for families in the International Year of Family; and

(b) if so, the special measures stipulated and plan of action worked out for the purpose?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) To observe 1994 as International year of Family in a befitting manner, the Government formulated a National Plan of Action. The focus of the Plan of Action is on creation of greater awareness of the importance of the family as a coping mechanism in the society as well as stress on the importance of family sensitive development. Some of the special features of the Plan of Action are given as under.

SPECIAL FEATURES OF THE NATIONAL PLAN OF ACTION

A. INCREASING AWARENESS OF FAMILY ISSUES

(i) Preparation and distribution of posters on International Year of the Family.